GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 4141 TO BE ANSWERED ON 3RD APRIL, 2018

SEX RATIO AT BIRTH

4141. PROF. M.V. RAJEEV GOWDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the sex ratio at birth for last three years, year-wise and State-wise including 2017-18;

(b) the number of cases registered and convictions done under the Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994 for the last three years, year-wise and State-wise;

(c) whether Government has estimated the number of female children lost as a result of illegal pre-natal diagnostics for last three years;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a): Detailed statistical information regarding the sex-ratio at birth in the country during the last three surveys is at **Annexure I**.

(b): As per the information received from State/UT Governments, total 132 cases were filed during 2014-15, 190 cases were filed during 2015-2016 and 133 cases were filed during 2016-17. Detailed list of number of cases registered is at **Annexure II.**

71 convictions were secured during 2014-15, 88 convictions were secured during 2015-16 and 61 convictions were secured during 2016-17. Detail of number of Convictions is at **Annexure III**.

(c) to (e): As per information received from National Crime Records Bureau, a total of 107 cases of foeticide were registered in the year 2014, 97 cases of foeticide registered in year 2015 and 144 cases of foeticide registered in year 2016 respectively. Detailed information is at **Annexure IV**.

Annexure	I
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	India and bigger States,				
S.no.	India and bigger States	2012-2014	2013-2015	2014- 2016	
	India	906	900	898	
1	Andhra Pradesh*	919*	918*	913	
2	Assam	918	900	896	
3	Bihar	907	916	908	
4	Chhattisgarh	973	961	963	
5	Delhi	876	869	857	
6	Gujarat	907	854	848	
7	Haryana	866	831	832	
8	Himachal Pradesh	938	924	917	
9	Jammu & Kashmir	899	899	906	
10	Jharkhand	910	902	918	
11	Karnataka	950	939	935	
12	Kerala	974	967	959	
13	Madhya Pradesh	927	919	922	
14	Maharashtra	896	878	876	
15	Odisha	953	950	948	
16	Punjab	870	889	893	
17	Rajasthan	893	861	857	
18	Tamil Nadu	921	911	915	
19	Telangana	NA	NA	901	
20	Uttar Pradesh	869	879	882	
21	Uttarakhand	871	844	850	
22	West Bengal	952	951	937	

* Andhra Pradesh includes Telangana. Source: Sample Registration System (RGI)

Annexure II

States / UTs wise cases filed under PC&PNDT Act in the last three years (2014-15 to 2016-17)

S. No.	States/ UTs	2014-15	2015-16	2016-17
1	Andhra Pradesh	0	0	0
2	Arunachal Pradesh	0	4	0
3	Assam	0	1	0
4	Bihar	0	9	0
5	Chhattisgarh	0	2	0
6	Goa	0	0	0
7	Gujarat	0	5	0
8	Haryana	20	22	53
9	Himachal Pradesh	0	1	0
10	Jammu & Kashmir	0	0	0
11	Jharkhand	1	1	1
12	Karnataka	0	0	11
13	Kerala	0	0	0
14	Madhya Pradesh	23	2	3
15	Maharashtra	31	42	18
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	11	15	2
21	Punjab	5	9	0
22	Rajasthan	28	20	26
23	Sikkim	0	0	0
24	Tamil Nadu	1	13	0
25	Telengana	0	0	2
26	Tripura	0	0	0
27	Uttarakhand	12	10	5
28	Uttar Pradesh	0	2	0
29	West Bengal	0	0	9
30	A & N. Island	0	0	0
31	Chandigarh	0	1	0
32	D. & N. Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi	0	30	3
35	Lakshadweep	0	0	0
36	Puducherry	0	1	0
	TOTAL	132	190	133

S.No	States/ UTs	Year wise Convictions		
		2014-15	2015-16	2016-17
1	Andhra Pradesh	0	0	0
2	Arunachal Pradesh	0	0	0
3	Assam	0	0	1
4	Bihar	0	0	0
5	Chhattisgarh	0	0	1
6	Goa	0	0	0
7	Gujarat	0	9	2
8	Haryana	8	9	3
9	Himachal Pradesh	0	0	0
10	Jammu & Kashmir	0	0	0
11	Jharkhand	0	0	0
12	Karnataka	0	0	0
13	Kerala	0	0	0
14	Madhya Pradesh	0	0	1
15	Maharashtra	12	6	9
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	0	0	0
21	Punjab	2	1	0
22	Rajasthan	48	31	29
23	Sikkim	0	0	0
24	Tamil Nadu	0	18	0
25	Telengana	0	1	1
26	Tripura	0	0	0
27	Uttarakhand	0	1	0
28	Uttar Pradesh	1	6	4
29	West Bengal	0	0	0
30	A & N. Island	0	0	0
31	Chandigarh	0	0	0
32	D. & N. Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi	0	6	10
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	Total	71	88	61

State/UT-wise cases Registered under <u>Foeticide</u> for Crimes against Children
during 2014-2016

CI	State /UT	2014	2015	2016
SL	State/UT	Foeticide	Foeticide	Foeticide
1	Andhra Pradesh	0	0	1
2	Arunachal Pradesh	0	0	0
3	Assam	0	0	1
4	Bihar	0	0	0
5	Chhattisgarh	5	11	18
6	Goa	0	0	0
7	Gujarat	0	1	0
8	Haryana	6	14	4
9	Himachal Pradesh	4	1	0
10	Jammu & Kashmir	0	0	2
11	Jharkhand	1	1	0
12	Karnataka	0	1	2
13	Kerala	0	0	0
14	Madhya Pradesh	30	17	19
15	Maharashtra	7	11	7
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	0	0	0
21	Punjab	10	10	4
22	Rajasthan	24	13	21
23	Sikkim	0	0	0
24	Tamil Nadu	0	0	0
25	Telangana	2	2	0
26	Tripura	0	0	0
27	Uttar Pradesh	11	12	52
28	Uttarakhand	1	0	4
29	West Bengal	0	0	0
	TOTAL STATE(S)	101	94	135
30	A & N Islands	0	0	0
31	Chandigarh	1	0	1
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	5	3	8
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	6	3	9
	TOTAL (ALL INDIA)	107	97	144
Sou	rce: Crime in India			

Source: Crime in India